MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JULY 2022

(data as on 08.08.2022)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	16	14	372
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	199	147	3895
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	7	18	365
BONDED LABOUR (Inc. Code 601)	48	117	402
CHILDREN (Inc. Code 100-117)	86	88	300
WOMEN (Inc. Code 1300-1316)	755	721	1261
SC/ST/OBC (Inc. Code 1900-1909)	153	153	172
OTHERS	14062	12645	7353
TOTAL	15326	13903	14120

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of July, 2022

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	3	0	96
HRD	3	7	58

Cases where NHRC recommended Monetary relief during the month of July , 2022

Nature of incident	No of Cases	Amount recomme nded (in Rs.)
SEXUAL HARASSMENT/UNNATURAL OFFENCE	1	300000
CUSTODIAL DEATH (Judicial)	4	2150000
ABUSE OF POWER	1	25000
POLICE MOTIVATED INCIDENTS	1	500000
NON REGISTRATION OF FIR	1	500000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	1	400000
ABUSE OF POWER	1	400000
TOTAL	10	4275000